

Strength of IPS Officers in Telangana

2285. SHRI DEVENDER GOUD T: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the total authorised strength of IPS officers in Telangana is 112 and the strength in position is 96 and thereby there are 16 vacancies lying;

(b) what are the reasons for such high number of vacancies and efforts being made by Government to fill the vacancies;

(c) whether there is any proposal to increase the intake strength by taking into account the vacancies in Telangana and other States so as to fill the gap;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Yes, Sir. As on 01.01.2016, total 96 IPS officers are in position against sanctioned strength of 112 in Telangana.

(b) Vacancies in the service are caused due to factors such as retirement, resignation, death, removal from service etc., all these factors are recurring in nature and relative with the rate of recruitment. To fill up the vacancies of IPS officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. Besides the above, the process of appointments to the Indian Police Service by promotion from State Police Service has been accelerated.

(c) to (e) As per rule 4 (2) of IPS Cadre Rules, 1954, the Central Government, ordinarily at the interval of every five years, reviews the strength and composition of each such cadre in consultation with the State Government(s) concerned and revises the authorized strength of the IPS for each Cadre. Since 2014, Cadre Review of 11 Cadres has already been notified by the Central Government. Cadre of Telangana has been reviewed and notified on 29.04.2016. As per this total authorised strength of IPS officers in Telangana has increased from 112 to 139.

Implementation of Unified Service Rules

2286. SHRI DHARMAPURI SRINIVAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the representatives of Government of Telangana have met the officials